

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1367  
ANSWERED ON MONDAY, DECEMBER 08, 2025  
AGRAHAYANA 17, 1947 (SAKA)**

**AGRO AND FOREST-BASED INDUSTRIES IN ASSAM**

**QUESTION**

**1367. Shri Amarsing Tisso:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**(a) whether the Government proposes to encourage private sector investment in agro-based and forest-based industries in Karbi Anglong and Dima Hasao districts of Assam under the Ease of Doing Business reforms;**

**(b) if so, the details of the incentives or facilitation measures being considered for these sectors; and**

**(c) whether the Government has conducted any assessment of challenges faced by entrepreneurs in these hill districts in availing registration or compliance support and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS  
AND MINISTER OF STATE IN THE MINISTRY OF ROAD, TRANSPORT  
AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

**(a) to (c): 1. In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its Central Sector schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally Sponsored Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country including Karbi Anglong and Dima Hasao Districts of Assam.**

**2. In a step towards ease of doing business in food processing sector, MoFPI has developed separate Online portals for all its schemes i.e., PMKSY, PMFME and PLISFPI. The module facilitates online submission of application document and its status tracking on real time basis for all users. Ministry has made all the processes related to release of grants simple, easy and transparent through online scheme management system. A helpline number including email based queries & reply has also been provided.**

**3. Ministry of Corporate Affairs has been taking several steps to make it easier for private sector to do business and thereby encouraging investment across the country and across the industries, including in agro-based and forest-based industries in Karbi Anglong and Dima Hasao districts of Assam. Some of the steps in this direction are as under: -**

**(i) Provisions relating to Producer Companies (Earlier Part IXA of Companies Act, 1956) were included in the Companies Act, 2013 to have a legislative framework facilitating businesses by those who wish to engage in agricultural, agro-based and forest-based activities.**

**(ii) Amendments were done in the Companies Act, 2013 in 2019 and 2020 to facilitate ease of doing business through decriminalization of offences and improved compliance requirements, specifically for Small Companies, One Person Companies, Start-ups & Producer Companies.**

**(iii) Section 446B of the Companies Act, 2013, first inserted in 2018, was amended in 2021, to impose lesser penalties for One Person Companies, small companies, startups and Producer Companies.**

**4. The Ministry of Corporate Affairs (MCA), has implemented several digital-first initiatives to simplify compliance, enhance transparency and support capacity development for corporate entities across the country and across the industries, including in agro-based and forest-based industries in Karbi Anglong and Dima Hasao districts of Assam, which include: -**

**(i) Central Registration Centre (CRC) was set up in January, 2016 with an aim of providing greater Ease of Doing Business (EoDB) to**

**all the stake holders and has resulted in faster processing of Name Availability and Incorporation related e-Forms.**

**(ii) Straight Through Process (STP) forms are designed to facilitate "ease of doing business" by eliminating procedural delays and the need for prior approval by a Registrar of Companies (ROC). These forms are approved or registered immediately upon payment, thereby streamlining the compliance process.**

**(iii) Webinars and training are conducted regularly for handholding stakeholders. Video tutorials, Chatbot, user manuals and FAQs are available on portal to assist users in filing of returns.**

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